

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.1297
TO BE ANSWERED ON 10.2.2020**

Jawahar Navodaya Vidyalayas

1297. SHRI MANNE SRINIVAS REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has recently inaugurated five new Jawahar Navodaya Vidyalayas (JNVs), one National Navodaya Leadership Institute and laid foundation stones of nine new JNVs in various States;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposal from the State of Telangana to allot Jawahar Navodaya Vidyalayas in the next academic year; and
- (d) if so, the details thereof and their status thereon?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b): Yes Sir, 05 newly constructed buildings of Jawahar Navodaya Vidyalayas (JNVs) at Kanshiram Nagar and Sitapur-II in Uttar Pradesh, Dang and Navasari in Gujarat, Malkangiri-II in Odisha and of 01 Navodaya Leadership Institute at Puri in Odisha were inaugurated recently. Foundation stones were laid for the permanent buildings of JNVs at Sefajala and South Tripura in Tripura, South West Khasi Hills in Meghalaya, Jalpaiguri in West Bengal, Kalaburgi-I and Kolar in Karnataka, Khunti in Jharkhand & Mahisagar in Gujarat.

(c) & (d): The Navodaya Vidyalaya Scheme provides for opening of one JNV in each district of the country. All the districts of pre-bifurcated Andhra Pradesh were covered under Navodaya Vidyalaya Scheme (except Hyderabad which is an urban district). After bifurcation of Andhra Pradesh, 9 of its districts came under the jurisdiction of newly formed state of Telangana. The remaining newly carved districts of Telangana do not have any JNVs. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government/UT Administration to make available requisite suitable land free of cost and making available required temporary building, free of rent to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of new JNV depends on availability of funds and approval by the competent authority.
